

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.23- C.P.(IB)/29(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sumilon Industries Pvt Ltd
V/s
Savitri Polyesters Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 19/04/2023

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nilu Vaidankar, Advocate
For the Respondent : Mr. Kunjal Dalal, PCS.

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List the matter on 21.06.2023

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA
MEMBER (JUDICIAL)**